duled Castes and Scheduled Tribes were invited for such consultations. A list of those who participated in the consultations is laid on the Table of the House [Placed in Library. See No. LT—331/68]

Advisory Committee for Scheduled Castes and Scheduled Tribes

2758. SHRI G. C. NAIK: Will the Minister of SOCIAL WELFARE be pleased to state:

- (a) whether the proposed revised list of Scheduled Castes and Scheduled Tribes was scrutinised by a high level Advisory Committee appointed by Government for the purpose; and
 - (b) if so, what are their reactions?

THE MINISTER OF STATE IN THE DEPARTMENT OF SOCIAL WELFARE (SHRIMATI PHULRENU GUHA):

- (a) Yes.
- (b) Government's devisions on the recommendations of the Committee and further suggestions made are incorporated in the scheduled Castes and Scheduled Tribes Orders (Amendment) Bill, 1967.

HOUSE ON HIRE-PURCHASE BASIS BY D.D.A.

2759. SHRI D. C. SHARMA: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOP-MENT be pleased to state:

- (a) whether the Delhi Development Authority has changed its plan to sell the houses developed in the Safadarjang area on hire-purchase basis to cash down payment:
- (b) whether the houses built in Najafgarh area are being given on hire-purchase basis;
 - (c) if so, the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT: (SHRI B. S. MURTHY) (a) to (c). The Delhi Development Authority have decided that some of the houses/flats may be disposed of on cash down payment. The matter is, under consideration of the Government.

FAMILY PLANNING CENTRES IN ANDHRA PRADESH

2760. SHRI D. B. RAJU: Will the Minister of HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT be pleased to state:

- (a) the details of Family Planning Schemes in Andhra Pradesh at present;
- (b) the amount incurred on them so far and the amount likely to be incurred during the current year;
- (c) whether it is a fact that a family planning centre has recently been opened at Prakasam Nagar, Rajahmundry, East Godavary District in Andhra Pradesh; and
- (d) if so, the reasons for opening a new family planning centre in close proximity to the previous family planning centre and the amount likely to be spent during the current year on this new clinic?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH, FAMILY PLANNING AND URBAN DEVELOPMENT. (DR. S. CHANDRASEKHA R) (a) and (b). The required information is given in the statement laid on the Table of the House [Placed in Library See No. LT-332/68].

- (c) Yes.
- (d) The information has been called for from the Government of Andhra Pradesh and will be laid on the Table of the Sabha as soon as available.

सहकारी सिमितियों को भूमि का आबंटन

- 2761. श्री रामजी राम: क्या स्वास्थ्य परिवार नियोजन एवं नगरीय विकास मन्त्री यह वताने की कृपा करेंगे कि:
- (क) क्या यह सच है कि दिल्ली प्रशासन ने चौथी श्रेणी की कुछ सहकारी समितियों को जून, 1966 के दौरान भूमि आवंटित किये जाने के लिए अग्निम धन लेना स्वीकार कर लिया था, लेकिन वह उन्हें अभी तक आवंटित नहीं की गई है जबकि यह वचन दिया गया था कि इस भूमि का आवंटन सितम्बर 1966 तक कर दिया जायगा: